

- and depots and house-keeping articles
- vi) Demands received by the Govt under special circumstances
- vii) Against firm demands of
- (a) Andman and Nicobar Islands
- (b) P&T Dispensaries
- (c) Hindustan Machine Tools
- (d) Bharat Heavy Electricals
- (e) CGHS
- (f) National Policew Academy
- (g) C R P F
- (h) Delhi Hospitais

However, this was restricted to CGHS/ Delhi Hospitals in 1986 and to CGHS/ Adaman and Nicobar Islands from 1987 onwards

(b) and (d) Questions does not arise

[*Translation*]

Study on Handicraft

6412 SHRI RAJVEERSINGH Will the Minister of TEXTILES be pleased to state

(a) whether any study in respect of technical, financial organisational, artistic and other aspects of handicraft industry has been conducted

(b) whether such development efforts of various State Governments have been co-ordinated

- (c) if so, the details thereof; and
- (d) if not, the reason therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Yes, Sir

(c) A statement is attached

(d) Does not arise

STATEMENT

(c) The various studies conducted by office of the Development Commissioner (Handicrafts) include 105 craft specific surveys/studies, 19 craft documentation, one report of High Power Committee and one report of Task Force on Handicrafts

The Office of the Development Commissioner (Handicrafts) coordinate the developmental efforts of various states by holding regular meetings with managing Directors of State and Central Handicraft Development Corporations. Besides, major policy issues concerning handicrafts are raised and discussed in the All India Handlooms and Handicraft Board consisting of representatives from all States

[*English*]

Liabilities on Lined Water Courses

6413 SHRI DAULAT RAM SARAN Will the Minister of WATER RESOURCES be pleased to state

(a) the total liabilities on account of the lined water courses and other on farm development work on the Indira Gandhi Canal in Rajasthan in Stage I and Stage II.

(b) whether this responsibility has been taken over by Union Government and the State Government in certain areas of Stage II; and

(c) whether Haryana and Punjab in their own areas have written off the costs of lines water courses from loans allowed to farmers?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Total liabilities in Indira Gandhi Nehar Project Stage I is Rs. 43.52 crores (excluding ordinary loans) of principal and in Stage II is nil.

(b) Under revised financial pattern on Central assistance effective from 1.4.1986, the cost of construction of water courses from outlet to 5-8 ha. block is being borne by the Government of India and the State Government as grant on matching basis with no liability on farmers. Therefore, under the present financing pattern, the water courses construction in Indira Gandhi Nehar Project Stage-II would generally be borne by Government of India and the State Government. Only 1.24 lakh ha. of the Stage II of the project has been included under the Centrally sponsored scheme of Command Area Development.

(c) As regards Haryana and Punjab, no request was made by Haryana and Punjab to the Government of India while taking decision, if any, of waiving of the recoveries on account of loan recoverable from cultivators for construction of water courses.

[*Translation*]

Price of Agricultural Commodities

6415. SHRI MITRA SEN YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to give remunerative prices of their agricultural products to the farmers;

(b) if so, the steps taken thereon; and

(c) the number of procurement centres proposed to be opened by Government during 1990-91 to give support prices to the farmers of their produce?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Government fixes the support price for major agricultural commodities. The procurement prices so fixed not only cover the farmer's cost of production, but also provide him a reasonable return. A net work of purchase centres is set up throughout the country and is expanded according to needs from time to time to avoid possibility of distress sale. With a view to ensuring fair returns to the farmers, the Government has recently set up an Expert committee, examine and recommend other measures to improve the remunerativeness of crop production.

(c) 7749.

[*English*]

Production and Export of Cotton

6416. DR. VENKATESH KABDE: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are aware of record production of cotton in the State of Maharashtra;

(b) whether Government propose to encourage export of raw cotton to provide better price to the farmers;

(c) the export of raw cotton for the last three years,